

The 29th January, 2021

Subject: Direction regarding the allowances of encapsulated ferrous sulphate as one of the source of nutrients for double fortified salt under Food Safety and Standards (Food Products Standards and Food Additives) Regulations, 2011.

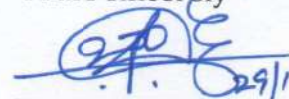
Reference is invited to clause (5) of sub-regulation 2.9.30 of the Food Safety and Standards (Food Products Standards and Food Additives) Regulations, 2011 relating to standards for Iron Fortified Iodized Salt (double fortified salt) wherein ferrous sulphate is allowed in non-encapsulated form and ferrous fumarate is allowed in encapsulated form with the requirement of 99% and 98% sodium chloride content on dry weight basis respectively.

2. However with innovative processing techniques, 'encapsulated Ferrous Sulphate' is also available for uses as source of iron and hence, 'encapsulated ferrous sulphate' can be allowed in double fortified salt as source of Iron.

3. In view of the above, it has been decided that the salt used for the manufacture of Iron Fortified Iodized Salt (double fortified salt) shall have minimum 99.0 percent sodium chloride content on dry weight basis when the source of nutrients in non-encapsulated form is used for fortification; minimum 98 per cent sodium chloride content on dry weight basis when the source of nutrients in encapsulated form is used for fortification.

4. This issues with the approval of the Competent Authority in exercise of the powers vested under Section 16(5) of the FSS Act, 2006

Yours sincerely



(Dr. N. Bhaskar)

Advisor (Science & Standards)

To

1. All Food Safety Commissioner.
2. All Authorised Officer, FSSAI.
3. All Central Designated Offices of FSSAI.

Copy for information to:

1. PPS to Chairperson, FSSAI,
2. PS to CEO, FSSAI,
3. All Directors, FSSAI